## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

SI. No.	Name of Sr. PA/PA	Fram	То	
1.	Sh. Nitin Arora EC:3134	Sr. PA/ PS in the Personal Office of Principal District & Sessions Judge, New Delhl District, Patiala House Courts, New Delhi.	Sr. PA / PS in the Personal Office of Undersigned.	
2.	Sh. Varun Gupta EC: 58108803	PA in the Vacant Court of Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi.		
3.	Ms. Reena Sehgal EC: 3304	Sr. PA in the Vacant Court of Principal District & Sessions Judge, South, Saket Courts, New Delhi		

Note:-

The above- mentioned Sr. Personal Assistant/ Personal Assistant are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate Insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

> ( VIRENDER KUMAR BANSAL ) PRINCIPAL DISTRICT & SESSIO

43662-687 /Admn-I/P & T/HQs/2025

Copy forwarded for information and necessary action to: -

- The Principal District & Sessions Judge, NDD, South, South-West, New Delhi.
- The Officials concerned.
- The Personal Office of the undersigned. 3.
- The Sr. Accounts Officer/DDO, Accounts Branch, Central, NDD, South, South-West, New Delhi.
- The A.O (Judl.)/Branch in Charge, Administration Branch, NDD, South, South-West, New Delhi.
- The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi.
- Employees Corner" (on Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the website).

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI